GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA STARRED OUESTION NO. 254

ANSWERED ON 17.12.2025

IMPLEMENTATION OF PM-SGMBY IN KARNATAKA

*254. SHRI YADUVEER WADIYAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made in the implementation of the Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY) in Karnataka with particular focus on urban centers like Mysuru and rural outreach in Kodagu district;
- (b) the financial and technical support provided to households, MSMEs and public institutions under the programme during the current year; and
- (c) the details of impact of these efforts on reducing electricity bills, promoting clean energy adoption and achieving energy security goals at the State level?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, & FOOD AND PUBLIC DISTRIBUTION

(SHRI PRALHAD JOSHI)

(a) to (c) A statement is laid on the table of the House.

Statement referred to in reply of parts (a) to (c) of Lok Sabha Starred Question No. 254 to be answered on 17.12.2025 regarding Implementation of PM-SGMBY in Karnataka

(a) to (c) The Government of India had launched PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in February, 2024, aiming to achieve rooftop solar (RTS) installations in one crore households in the residential sector, across the country including the urban and rural areas of Karnataka, by FY 2026-27 with an outlay of Rs 75,021 crore.

PMSG: MBY is a demand driven scheme for installation of rooftop solar (RTS) systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme. The Central Financial Assistance (CFA) available for residential sector under the scheme is as follows: -

- For individual households, the CFA is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
- For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
- In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

Further, to ensure the cost-effectiveness of RTS systems for beneficiaries, apart from Central Financial Assistance collateral free loan @ interest rate of 5.75% (Repo rate plus 0.50 bps) is available for installation of RTS systems.

In addition, to promote adoption of the PMSG: MBY for rural households or the economically weaker sections, Ministry has issued guidelines for installation of RTS systems under Utility Led Aggregation (ULA)/RESCO model.

As on 11.12.2025, a total of 19,59,062 RTS systems with an aggregated 7254.44 MW RTS capacity have been installed across the country, benefitting 24,51,329 households. A total of 7,71,580 beneficiaries has been reported by DISCOMs to receive zero electricity bill after installation of RTS systems under the scheme during any month/billing period.

In the state of Karnataka, a total of 14,533 RTS systems have been installed benefitting 22,896 households in the state as on 11.12.2025. In the Mysuru district of Karnataka, a total of 1,139 RTS systems have been installed, benefiting 1,591 households. Similarly, in the Kodagu district of Karnataka, 140 RTS systems have been installed.

While adequate Central support has been provided, the State Government of Karnataka needs to further improve and strengthen planning, coordination and implementation of PM Surya Ghar Scheme. Improved execution is essential to ensure effective last-mile delivery and timely utilisation of funds. This will enable the households in the State to fully realise the intended benefits of clean energy, additional income and reliable power supply.
